

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 31 of 2017

IN THE MATTER OF:

Gujarat Alkalies and Chemicals Ltd.

....Appellant

Vs.

Competition Commission of India

....Respondents

Present:

For Appellant: Ms. Nitika Dwivedi and Ms. Himani, Advocates.

**For Respondents: Mr. Sangram Patnaik, Mr. Swayam Sidha and
Mr. Pranav Mundra, Advocates for R-2.**

**Mr. Samar Bansal, Mr. Manan Shishodia and Ms. Bulbuli
Richong, Advocates for CCI.**

With

Competition Appeal (AT) No. 33 of 2017

IN THE MATTER OF:

Grasim Industries Ltd.

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Rahul Satyan, Mr. Nitin Nair and Mr. Mohith Gauri,
Advocates.**

**For Respondents: Mr. Samar Bansal and Mr. Manan Shishodia, Advocates
for CCI.**

**Mr. Sangram Patnaik, Mr. Swayam Sidha and
Mr. Pranav Mundra, Advocates for R-2.**

O R D E R

09.09.2019: Due to paucity of time these matters could not be taken up.

Post these appeals 'for hearing' on **15th October, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk